

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: The 18th March, 2026

No. 257 A : Smt. Khyati Singh, O.S.D., Patna High Court, Patna is hereby transferred and posted at Nalanda at Biharsharif as District and Additional Sessions Judge.

By order of the High Court,

Sd/- P. K. Malik

Registrar General

**Memo No. 24411-24430 / A.D. Apptt., Dated, Patna the 18th March, 2026
(PF XIX-03-2025)**

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Principal District & Sessions Judge, Nalanda at Biharsharif / Smt. Khyati Singh, O.S.D., Patna High Court, Patna / I/c Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Legal Cell, Patna High Court, Patna / Section Officer-I/c, A.D. Misc., Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and needful.

(The Officer is directed to make over charge of her present office immediately after obtaining the necessary permission of Hon'ble the Chief Justice, Patna High Court, Patna to join her new assignment.)

(-) For the officer concerned only.

By order of the High Court,

Registrar General